GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3853 ANSWERED ON:04.09.2012 ILLEGAL PARKING Alagiri Shri S. ;Rama Devi Smt.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has detected/identified the illegal parking lots in the jurisdiction of New Delhi Municipal Council (NDMC)/Municipal Corporation of Delhi (MCD) during each of the last three years and the current year;
- (b) if so, the details thereof, location-wise;
- (c) the action taken against the responsible persons of NDMC/MCD in this regard; and
- (d) the measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): As per the information provided by Delhi Police, the following illegal parkings were detected during the last three years and current year:

Year Number of illegal Location parkings detected

2009 1 Kashmere Gate

2010 1 Sarojini Nagar

2011 5 Sarojini Nagar, Rohini, Punjabi Bagh, Rajouri Garden, Civil Lines

2012 (up to Nil - 31.7.2012)

- (c): In all the aforementioned cases, FIRs were registered and action taken against the accused persons as per law.
- (d) The Delhi Municipal Corporations have put the lists of authorised parking on the website. Further, with the help of local police, continuous efforts are made by the zonal staff of the Municipal Corporations to check the operation of any unauthorised parking.